



NATIONAL JUDICIAL ACADEMY

K. UTHIRAPATHY
Registrar (Administration)

Ref. NJA/Reg(Admn)/CEEP-2/2019-20/ 1029
Dated: 25.02.2020

To,
The Registrar General
High Court of Madhya Pradesh

Sub: Revision of Lodging and Boarding charges for the participants of the National Judicial Academy's programmes – regarding.

Dear Sir,

As you are aware, the National Judicial Academy (NJA) is organizing a three day **Court Excellence Enhancement Programme-II (P-1213-1223)** from **27th to 29th March, 2020** at the NJA Bhopal. As per the resolution passed by the Governing Council of the NJA, the Lodging and Boarding charges for the participants of the National Judicial Academy's programmes have been revised. The revised & effective rates are Rs.2,500/- per day/ part of the day.

All the nominated participants for this program are advised to take note of the revised charges and plan for their participation accordingly.

You are therefore requested to pass on this information to the ministerial staff who have been nominated/ to be nominated, to attend the aforesaid programme and for future programmes at National Judicial Academy, Bhopal.

With warm regards,

Yours sincerely,

(K. Uthirapathy)